

GOVERNMENT OF INDIA  
MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT  
DEPARTMENT OF EMPOWERMENT OF PERSONS WITH DISABILITIES  
**LOK SABHA**

**UNSTARRED QUESTION NO. 1532**  
TO BE ANSWERED ON 26.07.2022

**SCHEMES FOR SPECIALLY ABLED PERSONS**

1532. SHRIMATI SARMISTHA SETHI:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) the number of specially abled persons in the country, State-wise and gender-wise;
- (b) the details of number of these specially abled/ Divyangjans who have not been provided with disability certificate/UDID Cards as on date, State-wise, disabilitywise and gender-wise;
- (c) the details of the schemes being implemented by the Government for empowerment of such persons during the last two years and the results thereof, State/ UTwise;
- (d) the funds allocated and released under various schemes during the said period;
- (e) whether the Government proposes to raise the percentage of reservation for the specially abled persons and if so, the details thereof; and
- (f) the action taken for issuance of disability certificate/UDID Card to them with the details of fund provision made for the last four years including current year, State-wise, disability-wise and gender-wise?

**ANSWER**

MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT

(SUSHRI PRATIMA BHOUMIK)

(a) As per Census 2011 there are 2,68,14,994 Persons with Disabilities (PwDs) across the country. State-wise and gender-wise population of PwDs is at **Annexure-I**.

(b) There is no precise data available with the Ministry regarding number of PwDs, who have not yet been provided Disability Certificate/UDID Cards. However, state-wise/ gender-wise UDID Cards generated as on 20.07.2022 is enclosed at **Annexure-II**.

(c) Relief to the persons with disabilities is a State subject by virtue of entry '9' of the State list of the Constitution of India. However, the Central Government

supplements the efforts of the State Governments for the welfare of persons with disabilities. The details of major schemes of this Department for welfare of PwDs implemented throughout the country are as under:

(i) **Assistance to Disabled Persons for Purchase/Fitting of Aids and Appliances (ADIP):** Under ADIP Scheme, funds are released to various implementing agencies to assist needy persons with disabilities in procuring durable, sophisticated and scientifically manufactured, modern, standard aids and appliances that can promote their physical, social and psychological rehabilitation by reducing the effects of disabilities and enhancing their economic potential. During the last two years, 5,02,136 PwDs were benefitted under this Scheme.

(ii) **Scheme for Implementation of the Rights of Persons with Disabilities Act (SIPDA):** Under this Scheme, assistance is provided to State Governments and autonomous organizations/ Institutions under Central or State Governments/ various implementing agencies for various activities relating to the implementation of the Rights of Persons with Disabilities Act, 2016. Major Components of Scheme for Implementation of Persons with Disabilities Act (SIPDA) are:

1. **Creation of Barrier Free Environment for PwDs:** During the last two years grants for retrofitting of 122 Central/State Govt Buildings were provided.
2. **National Action Plan for Skill Development :** During the last two years, 5829 PwDs were benefitted.
3. **Accessible India Campaign (AIC):** During the last two years the State/UT Governments reported completion of retrofitting in 316 state owned buildings funded under AIC. Central Public Works Department reported completion of retrofitting work in 32 Central Govt. Buildings.
4. **Unique Disability Identity Card:** During the last two years, 27,20,097 UDID cards have been generated.

(iii) **Deendayal Disabled Rehabilitation Scheme (DDRS):** Under the Scheme grant-in-aid is provided to Non-Governmental Organizations (NGOs) for their projects relating to rehabilitation of persons with disabilities, aimed at enabling them to reach and maintain their optimal physical, sensory, intellectual, psychiatric or social functional levels. During the last two years, 61,715 PwDs were benefitted under the Scheme.

(iv) **Scholarship schemes for students with disabilities:** Under this Scheme, the Government provides scholarships for students with disabilities such as Pre-matric (for classes IX & X), Post-matric (from class XI up to Post Graduate degree/diploma level), Top Class Education (Post graduate degree/diploma in notified Institutes), National Fellowship (M.Phil and PhD courses), National Overseas Scholarship (for Overseas education at P.G./Doctorate level). During the last two years, 68,198 PwDs were benefitted under the Scheme.

(d) The details of funds allocated and released under various schemes of the Department during last two financial years is as under:-

(Amount in Rs. Crore)

Year	Financial Year 20-21		Financial Year 21-22	
	Revised Estimate (RE)	Actual Expenditure (AE)	Revised Estimate (RE)	Actual Expenditure (AE)
ADIP	195.00	189.13	220.00	198.69
SIPDA	122.89	103.43	147.31	108.44
DDRS	85.00	83.18	105.00	100.89
Scholarship	100.00	97.37	110.00	120.25

(e) The Government has enacted the Rights of Persons with Disabilities Act, 2016 which came into force on 19.04.2017. As compared to the Persons With Disabilities (Equal Opportunities, Protection Of Rights And Full Participation) Act, 1995 which has since been repealed, reservation for persons with benchmark disabilities in Government jobs has been increased from 3% to 4% and reservation in seats in Government/Government-aided higher educational institutions has been increased from 3 % to 5%. Similarly, under the RPwD Act, 2016, provision of reservation for persons with bench mark disabilities in poverty alleviation schemes has been increased from 3% to 5%.

(f) As on 20.07.22, more than 77 lakhs UDID cards have been generated. The Ministry provides financial support to States/UTs for procurement of IT infrastructure (desktop, Printer, fingerprint device, web camera), publicity awareness activity, digitization of manual certificate and remuneration of state coordinator for implementation of UDID project. Funds released to various States/UTs for this purpose during the last four years including the current year is at **Annexure-III**.

**ANNEXURE-I**

**Annexure referred to in reply to part (a) of Lok Sabha Unstarred Question No. 1532 to be answered on 26.07.2022 regarding Schemes for Specially abled persons raised by Shrimati Sarmistha Sethi:**

<b>State-wise and Gender-wise number of persons with disabilities as per Census 2011</b>				
<b>S. No.</b>	<b>State/UT name</b>	<b>Total No. of PwDs</b>		
		<b>Total</b>	<b>Males</b>	<b>Females</b>
1	JAMMU & KASHMIR	361153	204834	156319
2	HIMACHAL PRADESH	155316	86321	68995
3	PUNJAB	654063	379551	274512
4	CHANDIGARH	14796	8743	6053
5	UTTARAKHAND	185272	102787	82485
6	HARYANA	546374	315533	230841
7	NCT OF DELHI	234882	138379	96503
8	RAJASTHAN	1563694	848287	715407
9	UTTAR PRADESH	4157514	2364171	1793343
10	BIHAR	2331009	1343100	987909
11	SIKKIM	18187	9779	8408
12	ARUNACHAL PRADESH	26734	14245	12489
13	NAGALAND	29631	16148	13483
14	MANIPUR	58547	31174	27373
15	MIZORAM	15160	8198	6962
16	TRIPURA	64346	35482	28864
17	MEGHALAYA	44317	23326	20991
18	ASSAM	480065	257385	222680
19	WEST BENGAL	2017406	1127181	890225
20	JHARKHAND	769980	426876	343104
21	ODISHA	1244402	674775	569627
22	CHHATTISGARH	624937	334093	290844
23	MADHYA PRADESH	1551931	888751	663180
24	GUJARAT	1092302	612804	479498
25	DAMAN & DIU	2196	1300	896
26	DADRA & NAGAR HAVELI	3294	1893	1401
27	MAHARASHTRA	2963392	1692285	1271107
28	ANDHRA PRADESH (undivided)	2266607	1224459	1042148
29	KARNATAKA	1324205	726521	597684
30	GOA	33012	17016	15996
31	LAKSHADWEEP	1615	838	777
32	KERALA	761843	394706	367137
33	TAMIL NADU	1179963	657418	522545
34	PUDUCHERRY	30189	16373	13816
35	ANDAMAN & NICOBAR ISLANDS	6660	3861	2799
<b>Total</b>		<b>2,68,14,994</b>	<b>1,49,88,593</b>	<b>1,18,26,401</b>

**ANNEXURE-II**

**Annexure referred to in reply to part (b) of Lok Sabha Unstarred Question No. 1532 to be answered on 26.07.2022 regarding Schemes for Specially abled persons raised by Shrimati Sarmistha Sethi:**

**State-wise/ gender-wise UDID Cards generated as on 20.06.22**

S.No	State Name	No. of PwDs (Male) issued Certificate of disability /UDID cards	No. of PwDs (Female) issued Certificate of disability /UDID cards	Total
1	ANDAMAN AND NICOBAR ISLANDS	3,276	1,915	5,191
2	ANDHRA PRADESH	7,06,995	4,07,486	11,14,481
3	ARUNACHAL PRADESH	1,418	893	2,311
4	ASSAM	83,518	55,982	1,39,500
5	BIHAR	2,00,519	90,882	2,91,401
6	CHANDIGARH	4,463	2,139	6,602
7	CHHATTISGARH	1,36,827	77,643	2,14,470
8	DADRA NAGAR HAVELI AND DAMAN AND DIU	1,690	906	2,596
9	DELHI	17,043	7,817	24,860
10	GOA	3,426	1,832	5,258
11	GUJARAT	2,09,708	1,01,866	3,11,574
12	HARYANA	53,968	22,493	76,461
13	HIMACHAL PRADESH	46,126	21,443	67,569
14	JAMMU AND KASHMIR	35,448	20,376	55,824
15	JHARKHAND	74,147	40,814	1,14,961
16	KARNATAKA	3,36,100	1,80,355	5,16,455
17	KERALA	1,11,154	70,324	1,81,478
18	LADAKH	1,552	1,273	2,825
19	LAKSHADWEEP	566	346	912
20	MADHYA PRADESH	4,90,310	2,34,922	7,25,232
21	MAHARASHTRA	5,41,011	2,22,556	7,63,567
22	MANIPUR	3,861	2,795	6,656
23	MEGHALAYA	14,838	11,651	26,489
24	MIZORAM	2,215	1,578	3,793
25	NAGALAND	1,155	667	1,822

26	ODISHA	2,91,082	1,67,972	4,59,054
27	PUDUCHERRY	10,706	8,084	18,790
28	PUNJAB	1,87,796	88,690	2,76,486
29	RAJASTHAN	2,96,175	1,49,700	4,45,875
30	SIKKIM	2,252	1,518	3,770
31	TAMIL NADU	3,30,205	1,95,252	5,25,457
32	TELANGANA	2,93,378	1,82,026	4,75,404
33	TRIPURA	16,899	9,709	26,608
34	UTTAR PRADESH	6,13,701	2,08,856	8,22,557
35	UTTARAKHAND	36,342	16,862	53,204
36	WEST BENGAL	8	3	11
Total		51,59,878	26,09,626	77,69,504

**ANNEXURE-III**

**Annexure referred to in reply to part (f) of Lok Sabha Unstarred Question No. 1532 to be answered on 26.07.2022 regarding Schemes for Specially abled persons raised by Shrimati Sarmistha Sethi:**

<b>Fund released in last four years and current year under UDID project (as on 21.07.2022)</b>						
S.No.	States/UTS	2018-19	2019-20	2020-21	2021-22	2022-23
		<b>Fund Released in (Rs. Lakh)</b>	<b>Fund Released in (Rs. Lakh)</b>	<b>Fund Released in (Rs. Lakh)</b>	<b>Fund Released in (Rs. Lakh)</b>	<b>Fund Released in (Rs. Lakh)</b>
1	ANDAMAN AND NICOBAR ISLANDS	6.00	13.00	0.00	4.50	0.00
2	ANDHRA PRADESH	0.00	0.00	29.25	6.00	2.00
3	ARUNACHAL PRADESH	31.00	24.72	2.48	23.25	3.00
4	ASSAM	0.00	64.75	6.00	6.70	0.00
5	BIHAR	0.00	87.28	6.00	59.36	0.00
6	CHANDIGARH	0.00	0.00	0.00	0.00	0.00
7	CHHATTISGARH	35.50	24.25	30.76	6.50	0.00
8	DADRA AND NAGAR HAVELI & DAMAN AND DIU	0.00	6.50	0.00	5.87	0.00
9	DELHI	7.43	35.90	6.00	5.29	0.00
10	GOA	0.00	2.00	1.50	12.29	0.00
11	GUJARAT	38.50	41.10	6.00	36.00	3.00
12	HARYANA	22.00	0.75	0.00	0.00	0.00
13	HIMACHAL PRADESH	19.58	15.12	6.00	0.00	0.00
14	JAMMU AND KASHMIR	23.00	4.00	0.00	0.00	0.00
15	JHARKHAND	38.10	24.44	0.00	0.00	0.00
16	KARNATAKA	33.00	36.11	6.00	41.82	0.00

17	KERALA	24.00	14.50	9.50	6.00	3.00
18	LADAKH	2.00	0.00	0.00	0.00	0.00
19	LAKSHADWEEP	0.00	4.00	6.42	6.00	0.00
20	MADHYA PRADESH	51.00	1.00	0.00	0.00	0.00
21	MAHARASHTRA	43.50	11.07	0.00	0.00	0.00
22	MANIPUR	0.00	28.00	0.00	0.00	3.00
23	MEGHALAYA	6.00	14.75	6.00	14.19	0.00
24	MIZORAM	14.00	12.60	11.42	3.50	3.00
25	NAGALAND	0.00	22.25	6.00	9.00	0.00
26	ODISHA	3.05	0.00	2.88	4.07	0.00
27	PUDUCHERRY	0.00	10.00	3.00	6.00	0.00
28	PUNJAB	28.00	26.65	12.08	26.63	0.00
29	RAJASTHAN	26.60	6.00	6.00	6.00	3.00
30	SIKKIM	3.90	10.00	9.00	9.00	0.00
31	TAMIL NADU	4.65	6.82	4.80	59.96	0.00
32	TELANGANA	0.00	3.00	61.75	0.00	0.00
33	TRIPURA	0.00	0.00	0.00	0.00	3.00
34	UTTAR PRADESH	113.49	6.16	65.43	0.00	0.00
35	UTTARAKHAND	0.00	26.50	3.73	6.00	3.00
36	WEST BENGAL	23.00	0.00	0.00	0.00	0.00
<b>Total</b>		<b>597.29</b>	<b>583.21</b>	308.00	363.93	26.00

\*\*\*\*